श्री राम विलास पासवान शामिल हैं विगत 23 फरवरी से अपनी मांगों के समर्थन में ग्रान्दोलन कर रहे हैं। उनकी मुख्य मांग है कि चतुर्य वेतन पुनरी-क्षरा समिति की अनुशंसाध्रों को लागू किया जाय।

23, 24 एवं 25 फरवरी को वे कलम, बंद हडताल पर थे। संघर्ष का दूसरा चरण विगत 5 मार्च 1972 से शुरू है जिस में नियमानुसार काम कर सघषं चला रहे हैं।

बिहार न्यायिक सेवा संघ ने चेतावनी दी है कि यदि उनकी मांगें शीघ्र नहीं मानी गईं तो 22 मार्चं से ग्रनिश्चितकालीन "कलम-बद" हड़ताल पर चले जाएंगे।

न्यायिक श्रधिकारियों के ग्रान्दोलन से मुंकदमे के निपटारे पर बहुत बुरा श्रसर पड़ रहा है। भ्यायालयों में प्रायः काम ठप्प है। लोग परेशान हैं। खेद है कि न्याय देने वाला स्वयं न्याय की मांग कर रहा है।

बिहार राज्य बार एसोसिएशन एवं विभिन्न राजनैतिक दलों ने उनकी मांगों का समर्थन किया है।

श्रतः केन्द्र सरकार हस्तक्षेप कर बिहार सरकार को निर्देश दे कि वह न्यायिक अधि-कारियों भी उचित मांगों को शीझ मान कर जनजीवन को राहत दें।

(vi) OBJECTIONABLE REFERENCE LATE SHRI SANJAY GANDHI THE ENCYCLOPAEDIA BRITANNICA.

SHRI KAMAL NATH (Chhindwara): Sir, I rise now to mention under Rule 377 the instance of a great disrespect shown to this House by an international book of knowledge, the Encyclopaedia Britannica. I have risen to mention this because it involves the honour of this Seventh Parliament

and the Britannica has sullied the image of a departed Member of this House-Shri Sanjay Gandhi. The book has referred to Sanjay-in its own derogatory words—as a "con-troversial figures" and as a "negative influence" and has cast several other aspersions including doubts about his respect for democratic institutions.

Shri Sanjay Gandhi was an elected Member of this House and an attack on him by a foreign Encycloamounts to an national honour. our I want to highlight Moreover, here that the Britannica went out of its way to attack a. Member of this because, according to the Dictionary, an Encyclopaedia is a book of references where essential information pertaining to people, events, organisations, phenomena and items are compiled. An encyclopaedia is not a commentative book; its function is not to interpret facts but to present them. How then does the Britannica such audacity as to tarnish the image of a national leader, who also happened to be the grand son of the founder of Indian Republic—Pandit Jawaharlal Nehru?

Shri Sanjay Gandhi, as it is well known, led a youth upsurge in this country, the like of which was never seen since Independence. not just a politician. After his death, even his worst critics in this country have admitted that he was a nation-builder, a visionary and a man of infinite courage and dedication. Many of the Members sitting in this House today owe their ideology, political existence and original inspiration to the leadership of Shri Sanjay Gandhi. To ridicule him or to humiliate his memory in such a cavalier fashion is an insult to all of us present here. Whatever be the reputation of the Britannica, it has simply no right to trend on the sentiments of one-seventh of the human race.

The Britannica, a publication from the United States, has added insult to injury by publishing as Shri Saniay Gandhi's photograph the photograph of our esteemed colleague Shri Vidya Charan Shukla. We all wish Shri Shukla a long life, but it shows how little respect the makers of the Britannica have towards our national feeling. Not content with vilifying Shri Sanjay Gandhi, they have just not cared to check back on the authenticity of the photograph used.

I demand that a thorough inquiry be ordered into the circumstances leading to such obnoxious material appearing in the Britannica. And, if it is found that the material was filed from India by a foreigner, he or she should immediately be deported. Pending such steps, I would appeal to the Government that all copies of the 1980 Encyclopaedia Britannica be immediately confiscated or removed from the shelves of book-shops and libraries and the edition be prescribed.

It is not clear to us whether the entries in the Britannica are the works of individual authors or are cobbled together at the editor's table. Whatever be the modalities, I would request the Government to find out which particular person or group of persons was responsible for the item on Shri Sanjay Gandhi. Once the responsibility is fixed, the Government of India should use all its diplomatic and trade influence to elicit an unconditional apology from the person or persons concerned. This is the least we can do to save our national honour.

MR. DEPUTY-SPEAKER: The House is adjourned till 2.05 p.m.

13.05 hrs.

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The Lok Sabha adjourned for Lunch till five minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at eleven minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

GENERAL BUDGET, 1982-83-GENERAL DISCUSSION—Conid.

MR. DEPUTY-SPEAKER: Now we shall take up General Discussion on the Budget. Shri Chitta Basu.

SHRI CHITTA BASU (Barasat): Generally I am not called so early.

MR. DEPUIY-SPEAKER: There is dearth of Speakers from the Opposition.

SHRI CHITTA BASU: Sir, while I rise to speak on the Budget, I would like to begin with certain conceptual framework. I concede that the Budget preparation is not merely an exercise in mathematics. nor is it an exercise nor is it the business of the accountants alone. The Budget preparation involves certain ideological approach, economic approach and certain doctrines also, and naturally it reflects the economic philosophy of the Government of the time. But, of course, I know that I have got certain doctrines and I refuse to be doctrinaire.

Secondly, I also concede that the Budget of a nation cannot be conceived particularly at this time without considering the international environment. Therefore, Sir, the consideration of the international environment and the question of economic policy of the Government is quite relevantnot irrelevant but relevant-in the matter of discussing the Budget proposals of a Government at a particular point of time.

Sir, I am really sorry that on these two counts the Government has not come out are the Finance Minister has not come out with a clear-cut policy enunciation. So far as the